# Annexure - 3

# Yours Ethnic Foods Private Limited; Liquidation commenced on 05.06.2025; Secured financial creditors (other than financial creditors belonging to any class of creditors)

Yours Ethnic Foods Private Limited - in Liquidation (As on 25.08.2025)

S. No.	Name of Creditor	Details of claim received		Details of claim admitted											
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	HDFC Bank	08-07-2025	₹ 20,31,07,874.12	₹ 11,13,79,005.11	Secured loan	₹ 20,31,07,874.12	Yes	Ref Note #2	₹ 14,24,51,000.00	72.38%	₹ 0.00	₹ 0.00	₹0.00	₹ 9,17,28,869.01	As per 1st Proviso of Regulation 314 of Liquidation process regulation, 2016 Provided a secured creditor who has not relinquished his security interest under section 52 shall not be part of the consultation committee, But it was communicated to us after prescribed time limit prescribed under law. The documentary proof provided for verification by the creditor were insufficent for its admission.
1	Total		₹ 20,31,07,874.12	₹ 11,13,79,005.11		₹ 20,31,07,874.12	₹ 0.00		₹ 14,24,51,000.00	72.38%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 9,17,28,869.01	-

. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

# 2. HDFC Security interest on:

a) Working capital: Hypothecation by way of first and exclusive charge on all present and future stocks and book debts.

b) Term Loan: Hypothecation over entire Plant & Machinery of the Company

Collateral Security:(i) Survey no. 808, Mouje Vadsar, Dist Kalol, Nr. GAM Vadsar, Gujarat- Industrial Property owned by Mr. Sandip Patel and Nilam Patel

Personel Guarantee:Mr. Sandip Patel, Mr. Nilambhai Patel, Mrs. Menka Patel, Mrs. Hiral Patel have executed letter of continuing Guarantee dated 29th june 2017 in favour of the Financial Creditor to the extent of Rs. 1424.51 Lakh sanctioned to the CD.